

**GOVERNMENT OF INDIA
MINORITY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:254
ANSWERED ON:25.02.2015
ASSISTANCE TO WAKF BOARDS OBC MFDC
Patel Shri Dilip

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) the details of assistance provided to Gujarat Wakf Board, Gujarat Backward Classes and Minorities Finance and Development Corporation, and other institutions in Gujarat during the last five years;
- (b) the details of assistance provided to other States under this Head during the above period year-wise and the basis for sanctioning the amount;
- (c) whether the above institutions have sent any proposal for approval during the last three years and if so, the details thereof; and
- (d) the number of proposals approved and those still pending along with the reasons therefor and the time by when the approval would be given?

Answer

MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS (SHRI MUKHTAR ABBAS NAQVI)

(a) An amount of Rs.27.10 lakh was released to Gujarat State Wakf Board in July 2012 under the Scheme of Computerisation of records of State Waqf Boards for setting up of Centralized Computing Facility.

The details of funds availed by Gujarat Minorities Finance and Development Corporation (GMFDC) during the last five years is as under:-

Year	Amount (Rs. in crores)
2009-10	3.10
2010-11	Nil
2011-12	0.39
2012-13	5.20
2013-14	Nil

(b) The details of assistance provided to other Waqf Boards of various States under the above scheme during the last five year are given at Annexure-I. The year wise details of funds availed by State Channelizing Agencies (SCAs) of other States during last 5 years including current financial year 2014-15 is enclosed as Annexure-II. The allocations are made on the basis of utilization of previous funds, equity contribution by State Government and State Government Guarantee.

(c)&(d) No proposal is pending for approval under the assistance provided to Waqf Boards of various States. NMDFC does not receive proposals from individual beneficiaries. Allocations are made to State Channelizing Agencies.